

COURT-I

In the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 238 of 2015  
Appeal No. 269 of 2015 & IA Nos. 434 & 435 of 2015  
Appeal No. 12 of 2016 & IA No. 24 of 2016

Dated : 07<sup>th</sup> September, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member

Appeal No. 238 of 2015

In the matter of :

Gujarat Granito Manufacturers Association ...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Mr. Anand K. Ganesan

Ms. Anushree Bardhan for R-2 & R-3

Appeal No. 269 of 2015 & IA Nos. 434 & 435 of 2015

In the matter of :

Essar Power Gujarat Ltd. ...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Nimesh Kr. Jha  
Mr. Hemant Singh

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Mr. Anand K. Ganesan

Ms. Anushree Bardhan for R-2 & R-3

Mr. Sakie Jakharia for R-4

Appeal No. 12 of 2016 & IA No. 24 of 2016

In the matter of :

Essar Oil Ltd. ...Appellant(s)  
Vs.  
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Nimesh Kr. Jha  
Mr. Hemant Singh

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1  
  
Mr. Anand K. Ganesan  
Ms. Anushree Bardhan for R-2 & R-3

ORDER

As agreed by learned counsel for the parties, list these matters for hearing  
on 03.10.2016.

(I. J. Kapoor)  
Technical Member

(Justice Ranjana P. Desai)  
Chairperson

*ts/jps*